

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH – I,
MUMBAI

MA 378/2018, MA 464/2018 &
MA 486/2018 IN CP (IB)-
600/MB/2017

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON **20.08.2018**

NAME OF THE PARTIES: **D. CHHAGANLAL & CO.**

v/s.

SAY INDIA JEWELLERS PVT. LTD.

SECTION 9 OF THE INSOLVENCY & BANKRUPTCY, CODE 2016

ORDER

20. MA 378/2018, MA 486/2018 & MA 464/2018 IN CP (IB)-600/MB/2017

At request of the parties, list this matter on 5.9.2018.

301-

RAVIKUMAR DURAISAMY
Member (Technical)

501-

B.S.V. PRAKASH KUMAR
Member (Judicial)